

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/7295/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri S. K. Poddar  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the 21<sup>st</sup> December, 2018.

Sub:- **Permission to avail the entire Winter vacation with headquarter leave permission.**

Ref:- letter no.DJSV/HA/I/2002/8654 Date 18.12.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission, with your official Car, at your own cost, w.e.f. the morning of 22.12.2018 till the morning of 02.01.2019, as prayed for. The Addl. District & Sessions Judge, Sivasagar, and in his absence the senior most Judicial officer at the station will remain in charge of his Court and Office of District and Sessions Judge during your absence on leave.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**

7297  
**Memo NO.HC.VII-17/2003/7296-1A, dated 21.12.18**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District & Sessions Judge, Sivasagar.

Sd/-

**JOINT REGISTRAR (VIGILANCE)**